

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1230**

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

VACANT POST OF IPS IN BIHAR

1230. SHRIMATI VEENA DEVI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of sanctioned and vacant posts of officers in Indian Police Service (IPS) in Bihar;**
- (b) the steps taken by the Government to fill up these vacant posts promptly;**
- (c) the number of women officers in Indian Police Service;**
- (d) whether the Government also proposes to provide special reservation for women in Indian Police Service to increase their participation in the same; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a): As on 01.01.2020, the sanctioned strength of IPS officers in Bihar cadre is 242 and 217 officers are posted. Therefore 25 posts are vacant.**
- (b): The vacancies in the service are caused due to factors such as retirement, resignations, death, removal from service etc. All these factors are recurring in nature and relative with the rate of recruitment. To fill up the vacancies of IPS officers, the annual batch-size of IPS (direct recruit) has been increased from 88 to 103 from Civil Service Examination (CSE), 2005, 130 from CSE, 2008, 150 from CSE, 2009 and 200 from CSE 2020.**

(c): As on 01.01.2020, 475 women officers are in Indian Police Service.

(d): No Sir.

(e): Does not arise.
